

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A.477/1997

Date of order : 29.10.2003

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. N. Prusty, Judicial Member

JAYANTA DEY & ORS.

VS.

UNION OF INDIA & OTHERS

For the applicants : None

For the respondents : Mr. R.K. De, counsel

ORDER

N. Prusty, J.M.

Even on second call ld. counsel for the applicants is not present. Ld. counsel Mr. R.K. De is present for the respondents. On verification of the records it appears that neither the applicants nor ^{the} ~~they~~ advocate was present on three consecutive days i.e. on 22.1.03, 1.4.03 and on 15.7.2003. It appears that the applicants are no more interested to proceed with the case. The O.A. is accordingly dismissed for default. No order as to costs.


MEMBER (J)

S.M.


MEMBER (A)